



**Central Administrative Tribunal  
Principal Bench, New Delhi  
OA no. 889/2018**

this the 08<sup>th</sup> day of January, 2020

**Hon'ble Mr. S.N. Terdal, Member (J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

Mr. Jay Prakash, Grade 'C'  
S/O Shri Brian Prakash  
Age 47 years,  
R/o 99, Sushila Garden,  
Mandawali Extn.  
Nand Nagri, Delhi-93

(By Advocate : Mr. Vijay Kumar)

## Versus

1. Delhi Police,  
Through Commissioner of Police, ITO,  
Ministry of Home, New Delhi
2. The Joint Commissioner of Police  
Special Police Unit for Women  
And Children, 7<sup>th</sup> Bn. Malviya Nagar  
Delhi
3. The Deputy Commissioner of Police,  
Special Police Unit for Women  
And Children,  
New Delhi
4. Enquiry Officer  
Special Police Unit for Women and Children,  
7<sup>th</sup> Bn. PTS Malviya Nagar  
New Delhi

...Respondents

(By Advocate : Mr G D Chawla for Ms Harvinder Oberoi)



## OR D E R (O R A L)

**Mr. S.N. Terdal, Member (J):**

Mr Vijay Kumar, learned counsel for the applicant submits that he wants to withdraw the OA. Accordingly, OA is dismissed as withdrawn. No order as to costs.

**(Aradhana Johri)**

**Member (A)**

**(S.N. Terdal)**

**Member (J)**

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